

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA NO.1086/2015**

Reserved on 08.07.2016  
Pronounced on 14.07.2016

**HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)**

Rohit Chand, aged about 26 years,  
S/o late Shri Prem Chand,  
Ex-Parcel Porter,  
R/o H.No.17, P-7 Block,  
Mangol Puri, New Delhi.

...Applicant

(By Advocate: Shri Gaya Prasad)

**VERSUS**

1. Union of India  
Through General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Divisional Railway Manager,  
Delhi Division, Northern Railway,  
State Entry Road, New Delhi.
3. Sr. Divisional Personnel Officer,  
Delhi Division, Northern Railway,  
State Entry Road, New Delhi. ...Respondents

(By Advocate: Shri Amit Kumar)

**:ORDER:**

The applicant in the instant OA seeks a direction to the respondents to dispose of his representation dated 16.02.2015 (Annexure A-1) requesting for compassionate appointment after the sad demise of his father, a Parcel Porter.

2. After hearing the learned counsel for the parties, it appears apt to dispose of the OA with a direction to the respondents to conscientiously consider the request of the applicant for compassionate appointment on the merits and pass a speaking order within four weeks from the date of receipt of a copy of this Order.
3. The OA is disposed of accordingly. No order as to costs.

**(Dr Brahm Avtar Agrawal)  
Member (J)**

/jk/